

No.A-11013/2/2012-Admn.IV(LA)
Government of India
Ministry of Law and Justice
Department of Legal Affairs

Shastri Bhavan, New Delhi.
Dated : 31st August, 2015.

OFFICE MEMORANDUM

Subject: Posting of stenographers at the level of Private Secretary and Personal Assistant at Jaipur, Rajasthan – reg.

The undersigned is directed to say that one post each of Private Secretary & Personal Assistant has been lying vacant in the office of Ld. Additional Solicitor General at Jaipur, Rajasthan. These posts are required to be filled up on co-terminus basis during the tenure of Ld. ASG. The initial tenure of Ld. ASG is 3 years w.e.f. 28.07.2014, which may be extended depending upon functional requirements.

2. It is requested that the above posts may be circulated amongst the Private Secretaries/Personal Assistants of CSSS cadre and willingness of those interested for posting in the office of Ld. ASG at Jaipur, Rajasthan may be sent to the undersigned latest by 7th September, 2015, alongwith their vigilance status.

This may be given TOP PRIORITY.


(Asha Sota)

Under Secretary to the Govt. of India
☎ 23389127

All Ministries/Departments of the Govt. of India

Copy to :

1. All Private Secretaries and Personal Assistants in the Department of Legal Affairs for providing their willingness for posting at Jaipur, Rajasthan.
2. The Section Officer, Legislative Department/Law Commission/Central Agency Section/ Branch Sectts., Mumbai/Kolkata/Chennai/Bangalore – with the request to obtain willingness of PSs/PAs in their unit for their posting at Jaipur, Rajasthan.